

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

**ORIGINAL APPLICATION NO. 291/00585/2016**

**DATE OF ORDER:** 22.07.2016

**CORAM**

**HON'BLE MRS. JASMINE AHMED, JUDICIAL MEMBER  
HON'BLE MS. MEENAKSHI HOOJA, ADMINISTRATIVE MEMBER**

1. Manoj Kumar Sharma S/o Shri Ramji Lal Sharma, aged about 50 years, R/o P-51, Royal City, Adwitya Awas Exten., Bajrang Nagar, Kota (Rajasthan).
2. S.D. Sakorikar S/o Late Shri D.V. Sakorikar, aged 52 years, R/o 473-B, New Railway Colony, Kota Junction, Kota (Rajasthan)  
(Sr. Cashier, Kota Jn. Now .. training of T.T.).

....Applicants

Mr. M.S. Raghav, counsel for applicants.

**VERSUS**

1. Union of India through General Manager, Western Central Railway, Jabalpur.
2. Divisional Railway Manager, Western Central Railway, Kota.
3. Dy. CAO, FA & CAO's Office, 2<sup>nd</sup> Floor, Core Building, Indra Market, West Central Railway, Jabalpur – 482001.
4. West Central Railway Employees Union through Secretary, Kota (Rajasthan).

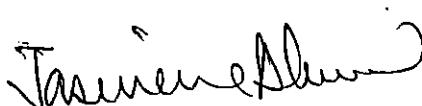
....Respondents

**ORDER**

**(Per MRS. JASMINE AHMED, JUDICIAL MEMBER)**

Learned counsel for the applicants states that the Original Application has become infructuous. Accordingly, the Original Application is dismissed as having become infructuous.

  
(MS. MEENAKSHI HOOJA)  
ADMINISTRATIVE MEMBER

  
(MRS. JASMINE AHMED)  
JUDICIAL MEMBER

kumawat